

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1425**

**TO BE ANSWERED ON THE 20TH SEPTEMBER, 2020/BHADRAPADA 29, 1942 (SAKA)
THREAT OF DRONE ATTACKS**

**1425. SHRI CHANDRA SEKHAR BELLANA:
SHRI ADALA PRABHAKARA REDDY:
SHRI POCHA BRAHMANANDA REDDY:
DR.SANJEEV KUMAR SINGARI:
SHRI KURUVA GORANTLA MADHAV:
SHRI M.V.V. SATYANARAYANA:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has issued any guidelines in the light of the possibilities of drones being used as weapon of attack on high security installations;**
- (b) if so, the details thereof;**
- (c) whether the Government is aware of the increased sale of Chinese made drones in the Indian Market;**
- (d) whether there is any regulatory agency in this area that observes the usage of drones in the country; and**
- (e) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) & (b): In order to counter the threat of drones in the country, necessary guidelines have been issued, which include measures to be taken by the Central and the State Governments, in consultation with the security agencies.

(c), (d) & (e): Ministry of Civil Aviation and Directorate General of Civil Aviation (DGCA) regulate the operation of drones in the country. On 22-08-2018, DGCA had notified the Civil Aviation Requirements for operation of Civil Remotely Piloted Aircraft System, laying down the norms for the import, sale and operation of drones.
